

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.95 of 2011

Dated: 22nd August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Bharat Sanchar Nigam Ltd. ... Appellant(s)
Versus

Kerala State Electricity Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Noor Alam for
Mr. Sharat Kapoor

Counsel for the Respondent(s) : Mr. M.T. George
Ms. Kavitha T for R.1

ORDER

Written notes has been filed by the learned counsel for the Appellant.

We have heard the learned counsel for the Respondent. The learned counsel for the Respondent is directed to file the reply written notes within two weeks after serving copy on the other side. .

Post the matter for further submissions on **27.09.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg